

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>22.9.93</u>	None present on behalf of the parties It seems that after passing of the order dated 3.8.93 this petition has become infructuous. It and may be consigned to records and may be treated as disposed of.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice Chairman
	copy sent to the app. and a copy filed in <u>1376</u> <u>12.10.93</u> 9